GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA

UNSTARRED QUESTION NO:6370
ANSWERED ON:05.05.2015
CONSTRUCTION IN TIGER RESERVE AREAS
Dhurve Smt. Jyoti

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether construction of resorts, hotels and farm houses has gained momentum in tiger reserve areas during the recent years;

(b) if so, the details thereof and the reasons therefor; State-wise;

(c) the steps taken by the Government to check the illegal construction of resorts, hotels and farm houses in tiger reserve areas;

(d) whether non-tribals have bought land in the name of tribals in tiger reserve areas;

(e) if so, whether the Government has conducted any inquiry in this regard;

(f) if so, the details thereof, State-wise; and

(g) the details of the advisory issued by the Government to the States in this regard along with the remedial steps taken by the Government to check such incidents in future?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) No Sir.

(c) The Government of India has issued a detailed guidelines namely 'The National Tiger Conservation Authority (Normative Standards for Tourism activities and Project Tiger) Guidelines, 2012', which interalia, addresses this issue and States are mandated to regulate tourism in and around tiger reserves as per the provisions of the said guidelines.

(d) No report in this regard has been received in the National Tiger Conservation Authority.

(e) & (f) Questions do not arise.

(g) The Government of India has issued a detailed guidelines namely 'The National Tiger Conservation Authority (Normative Standards for Tourism activities and Project Tiger) Guidelines, 2012', which interalia, addresses this issue and States are mandated to regulate tourism in and around tiger reserves as per the provisions of the said guidelines. The same is available in public domain at www.projecttiger.nic.in/ Notifications&Circulars/Guidelines.